

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**M/S. MIDFIELD INDUSTRIES LIMITED**

1.	NAME OF CORPORATE DEBTOR	M/S. MIDFIELD INDUSTRIES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	08-06-1990
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC – Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U27109TG1990PLC011353
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Plot No,6, Phase IV Extn, IDA, Jeedimetla, Hyderabad – 500 055.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	05-12-2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	06-12-2022
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. MADASA KUMAR M/s Global Insolvency Professionals Private Limited, 8-2-248/A/5/16, Plot No.717, Road No.2, Journalist Colony , Banjara Hills, Hyderabad - 500 034. Email: kumarmadas@gmail.com Phone: 9866512519
9.	LAST DATE FOR SUBMISSION OF CLAIMS	05-01-2023

Notice is hereby given that the Hon'ble National Company Law Tribunal - Hyderabad has ordered the commencement of liquidation of the **M/s Midfield Industries Limited** on 06-12-2022.

The stakeholders of **M/s Midfield Industries Limited** are hereby called upon to submit the proof of their claims, on or before 05-01-2023 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



MADASA KUMAR
Liquidator

Date : 08-12-2022
Place: Hyderabad